



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF FOREST, ECOLOGY & ENVIRONMENT
CIVIL SECRETARIAT, SRINAGAR.

Notification

Srinagar, the 16th July, 2018

SRO 312 .- In exercise of powers conferred by section 4 of the Water (Prevention & Control of Pollution) Act, 1974, and in supersession of notification SRO-270 dated 02nd of September, 2014, the Government of Jammu and Kashmir hereby direct that the Jammu and Kashmir State Pollution Control Board shall consist of the following; namely:-

Chairman

1	Shri. B. Siddhartha Kumar	Chairman
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Official representing the Government

2	Administrative Secretary, Housing & Urban Development Department	Member
3	Administrative Secretary, Industries & Commerce Department	Member
4.	Administrative Secretary, Transport Department	Member
5.	Director, Department of Environment, Ecology and Remote Sensing	Member
6.	Additional Secretary, Department of Forests, Environment & Ecology, J&K	Member

Persons from amongst the local authorities function within the state.

7	Commissioner, Jammu Municipal Corporation, Jammu	Member
8.	Commissioner, Srinagar Municipal Corporation, Srinagar	Member
9.	Director, Fisheries Department	Member
10.	Managing Director, Horticulture Produce Marketing & Processing Corporation Ltd (HPMC)	Member
11.	Vice Chairman, Lakes & Waterways Development Authority	Member

